

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-17/2004/1678/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
Principal Judge, Family Court No. III,  
Kamrup (M), Guwahati.

Dated Guwahati, the 2<sup>nd</sup> March, 2023.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/43/23, dtd. 01.03.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.03.2023**, as prayed for. The Principal Judge, Family Court No. I, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

*Sdt*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2004/1679/dated** , 02-03-2023

Copy to.

✓1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*